

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No.512/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company	Busilink Associates -Vs- Stesalit Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Kushagra Shah, Adv Stesalit Ltd
2. Mr. Aniket Chaudhury, (Corporate Debtor)
Adv.

15/11/2017

Chaudhury

3. KANISHK KHETAN, Adv

PETITIONER

ORDER

Kanishk Khetan

15/11/17

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor has filed Vakalatnama along with the copy of Board Resolution and submitted that there is no need for filing any reply.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)